

Annexure-8 Name of the corporate debtor: BBF Industries Ltd ; Date of commencement of CIRP 20.11.2023 ; List of creditors as on: 14.09.2026 Operational Creditors (other than Workmen and Employees and Government Dues)														
S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	*Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	A. S. Transport Pvt. Ltd.	06/12/2023	10820865	10820865	Unsecured	0	0	No	0	0	0	0	0	
2	Shraman Trades & Industries Pvt. Ltd.	06/12/2023	11239284	9797492	Unsecured	0	0	No	0	0	0	1,441,792	0	
3	Shree Azad Carrying Pvt. Ltd.	06/12/2023	6548287	6548287	Unsecured	0	0	No	0	0	0	0	0	
4	Paper Links India		2115930	2115930	Unsecured	0	0	No	0	0	0	0	0	
5	Aggarwal Graphics		2336530	2336530	Unsecured	0	0	No	0	0	0	0	0	
6	J&K SIDCO	05/09/2026	2227551	2227551	Unsecured	0	0	No	0	0	0	0	0	A claim of Rs. 22,27,551/- upto 20.11.2023 was submitted by J&K SIDCO on 05.09.2026 as per the directions to the RP by Hon'ble NCLT vide order dated 07.09.2026.
	Total		35288447	33846655		0	0		0	0	0	1,441,792	0	